

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA NO. 444 OF 2014 IN DFR NO. 2713 OF 2014

&

IA NO. 445 OF 2014 IN DFR NO. 2712 OF 2014

Dated: 12th March, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:-

**Jaipur Vidyut Vitran Nigam Ltd. ...Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Anr.Respondent(s)**

**Counsel for the Appellant(s) : Mr. Abhishek Upadhyay
Mr. Bipin Gupta**

ORDER

Learned counsel for the Applicant/Appellant states that he has instructions to withdraw the Appeal.

The Appeal is allowed to be withdrawn. Accordingly, I.A. and the Appeal are disposed of.

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg